

BEFORE THE-ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.623/10/NCLT/AHM/2018

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020

Name of the Company: Shukan Enterprise Pvt. Ltd.

Section: 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Corporate Person.

Record reveals that no one appeared for Corporate Person for last two consecutive date of hearing. In view of this, matter stands disposed-off for want of prosecution.

CP(IB) 623 of 2018 stands disposed-off for want of prosecution.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 14th day of December, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)